

**IN THE COURT OF PRINCIPAL CIVIL JUDGE, BENGALURU RURAL**

**DISTRICT, BENGALURU**

**CAUSE LIST DATED 09.07.2021**

<b>II Session</b> 2.45 PM to 5.45 PM	
<b>SL. NO.</b>	<b>HEARING</b>
1.	O.S. 839/2006
2.	O.S. 1564/2007
3.	O.S. 113/2013
4.	O.S. 499/2013
5.	O.S. 554/2013
<b>EVIDENCE</b>	
6.	O.S. 671/2008
7.	O.S. 1357/2012
8.	O.S. 1697/2012
9.	O.S. 409/2013
10.	O.S. 1333/2013
11.	O.S. 1169/2014
12.	O.S. 1517/2014
13.	O.S. 1597/2014
14.	O.S. 1599/2014
15.	O.S. 1255/2015

Sd/-  
Prl. Civil Judge,  
Bengaluru Rural District,  
Bengaluru.

NOTE: 1. All advocates are requested to strictly follow SOP dated 21.05.2021 issued by Hon'ble High Court of Karnataka.

2. P.O. is on training on morning session, therefore cases will be

**IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE,**  
**BENGALURU RURAL DISTRICT, BENGALURU**

**CAUSE LIST DATED: 09.07.2021**

<b>IST SESSION AT 11 AM</b>	<b>IIND SESSION AT 2.45 PM</b>
<b>SUMMONS</b>	<b>NOTICE</b>
1.O.S. 796/2020	16. MISC. 37/2020
<b>HEARING</b>	17. MISC. 11/2021
2. O.S. 736/2008	18. MISC. 91/2019
3. O.S. 1382/2011	<b>EVIDENCE</b>
4. O.S. 300/2012	19. O.S. 1462/2013
5. O.S. 302/2012	20. O.S. 1498/2014
6. EX. 36/2013	21. O.S. 82/2015
7. O.S. 676/2017	22. O.S. 666/2015
8. O.S. 600/2019	23. O.S. 454/2016
9. O.S. 430/2020	24. O.S. 1086/2016
10. O.S. 28/2021	<b>DEFENCE EVIDENCE</b>
11. O.S. 556/2021	25. O.S. 1428/2012
<b>EVIDENCE</b>	<b>ARGUMENTS</b>
12. O.S. 514/2005	26. O.S. 1172/2013
13. O.S. 26/2009	<b>OBJECTIONS</b>
14. O.S. 908/2009	27. O.S. 996/2015
15. O.S. 1736/2012	28. O.S. 1254/2019
	29. O.S.774/2017
	30. O.S. 938/2020

Sd/-  
C/c. I Addl. Civil Judge,  
Bengaluru Rural District,  
Bengaluru.

NOTE: All advocates are requested to strictly follow SOP dated 21.05.2021 issued by Hon'ble High Court of Karnataka.



**IN THE COURT OF II ADDITIONAL CIVIL JUDGE, BENGALURU RURAL**  
**DISTRICT, BENGALURU**

**CAUSE LIST DATED: 09.07.2021**

<b>I ST SESSION AT 11 A.M</b>	<b>II ND SESSION AT 2.45 P.M</b>
<b>SUMMONS</b>	<b>EVIDENCE</b>
1. O.S. 240/2010	16. O.S. 658/2018
2. O.S. 1448/2018	17. O.S. 1134/2018
3. O.S. 300/2019	18. O.S. 710/2019
4. O.S. 1210/2019	19. O.S. 1220/2019
5. O.S. 470/2020	20. O.S. 1418/2019
<b>HEARING</b>	21. O.S. 778/2020
6. O.S. 1766/2013	22. O.S. 30/2021
7. O.S. 162/2016	<b>DEFENCE EVIDENCE</b>
<b>EVIDENCE</b>	23. O.S. 1514/2015
8. Misc. 12/2011	<b>ARGUMENTS</b>
9. O.S. 1294/2011	24. O.S. 244/2017
10. O.S. 1642/2012	25. O.S. 876/2019
11. O.S. 674/2014	<b>ORDERS</b>
12. O.S. 912/2014	26. O.S. 360/2014
13. O.S. 1060/2014	27. O.S. 908/2020
14. O.S. 1168/2014	<b>JUDGMENT</b>
15. O.S. 1210/2014	28. O.S. 186/2018
	<b>OBJECTIONS</b>
	29. O.S. 988/2020
	30. O.S. 62/2021

Date: 08.07.2021  
Place: Bengaluru

sd/-  
II Addl. Civil Judge,  
Bengaluru Rural District,  
Bengaluru.

**III ADDITIONAL CIVIL JUDGE, BENGALURU RURAL DISTRICT,  
BENGALURU CAUSE LIST DATED 09-07-2021**

**Morning - Sessions**

**HEARING**

1	O.S. 273/2007
2	O.S. 965/2012
3	O.S. 267/2015
4	O.S. 337/2015
5	O.S. 1479/2016
6	O.S. 29/2017
7	O.S. 365/2018
8	O.S. 133/2019
9	O.S. 591/2019
10	O.S. 891/2019

**EVIDENCE**

11	O.S. 189/2009
12	O.S.123/2010
13	O.S. 599/2011
14	O.S. 37/2012
15	O.S. 597/2020

O.S. 1157/2018

O.S. 1159/2018

**Afternoon - Sessions**

**HEARING**

1	O.S. 1603/2019
2	O.S. 1633/2019
3	O.S. 173/2021
4	O.S. 175/2021
5	O.S. 223/2021

**ARGUMENTS**

6	O.S. 277/2010
7	O.S. 1049/2013
8	O.S. 87/2014
9	O.S. 1057/2014
10	O.S. 1433/2014

**ADR**

11	O.S. 1303/2013
12	O.S. 287/2014

**ORDERS / JUDGMENT**

13	O.S. 319/2009
14	O.S. 1477/2013
15	O.S. 149/2014

Sd/-

III Additional Civil Judge,  
Bengaluru Rural District,  
Bengaluru
